

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**DIVISION BENCH**  
**COURT - 1**

ITEM No 122- IA/850(AHM) 2022  
In  
**CP(IB) 112 of 2017**

**Proceedings under Section 9 IBC**

**IN THE MATTER OF:**

Coburg Print & Pack

.....Applicant

V/s

Todays Writing Instruments Ltd

.....Respondent

**Order delivered on: 07/08/2023**

**Coram:**

Mr. Shammi Khan, Hon'ble Member(J)

Mr. Kaushalendra Kumar Singh, Hon'ble Member(T)

**PRESENT:**

For the Applicant / Liquidator

: Ms. Nitu Chaturvedi, Adv. a/w. Akash Acharya, Adv.

For the Income Tax

: Ms. Kinjal Trivedi, Adv. for Ms. Maithili Mehta, Adv.

Department

**ORDER**

Due to paucity of time, as the Hon'ble Member (J) is holding another Bench in post lunch session, adjourned to 09.10.2023.

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**KAUSHALENDRA KUMAR SINGH  
MEMBER (TECHNICAL)**

**SHAMMI KHAN  
MEMBER (JUDICIAL)**

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